the railways. rol of Accidents which take place at level-crossings is an example. The users have to be a little careful but instead they rush and collide. We have given strict instructions to all the General Managers to be safety-conscious and see that accidents are reduced and also to see to the safety and security of the passengers and to see that proper amenities are provided to them. Thank you.

ALLOCATION OF TIME FOR DIS-POSAL OF GOVERNMENT AND OTHER BUSINESS

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): I have to make an announcement. I have to inform Members that the Business Advisory Committee at its meeting held on the 17th July, 1992, allotted time for Government Legislaitve Business as follows:

Business	Time Allotted
1. Consideration and	passing of
following Bills:	(Nationali-,
(a) The Coal Mines	1992 24
sation) Amendment Bill	Hours

for disposal of Govt. 366 and other business

(b) The Beedi and Cigar Workers (Condition of Employment) Amendment Bill, 1990

11/2 Hours

2. Consideration and passing of the Bhopal Gas Leak Disaster cessing of claims) Amendment Bill, 1992, after it is passed by Lok Sabha 4 hours

Now we will take up special mentions.

मेरे पास कुछ स्पेशल मेंशंस हैं। धगर ग्राप चाहें तो इनको हम खरम करें । दो-तीन हैं, ग्राप चाहते हैं तो इनको खत्म करें।

कई मान्नीय सदस्य : मन्डे को ।

उपसमाध्वक्ष (श्रीमती सुषमा स्वराज / ग्रगर स**द**न की सहमर्ति है, तो ठीक है।

सदन की कार्यवाही सोमवार, दिनांक 20-7-92, प्रातः 11 बजे तक के लिये स्गित की जाती है।

> The House adjourned at forty eight minutes past five of the clock till eleven of of the clock on Monday, the 20th July 1992